NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 13(ND)/2010 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

Pespellet Parreation.

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.07.2016

NAME OF THE COMPANY:

Sh. Kapoor Chand

V/s.

M/s, T.I Steels Pvt, Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

NAME DESIGNATION

REPRESENTATION

Parantan Brocker Prome refacts

ORDER

The matter has been received from Court No.II. Parties are seeking time. Therefore hearing is deferred to 9th September 2016.

(S.K. MOHAPATRA)

MEMBER (T)

Dated: 27/07/2016

(Vidya)